

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court – I

Application No.	Appeal No.	Appellant	Respondent	Impugned Order No. & date
ST/WD/30550/2019	ST/30790/2018	CCT, Hyderabad- GST	Jubilee Hills International Centre	OIA: HYD-SVTAX-HYC- APP-120-17-18-APP-I dt.26.02.2018
E/WD/30561/2019 E/COD/30852/2018	E/31302/2018	CCT, Guntur - GST	Padmavathi Concrete Products Survey	OIA: GUN-EXCUS-000- APP-263-265-17-18 dt.28.03.2018
ST/WD/30517/2019	ST/30774/2018	CCT, Rangareddy – GST	I T C Ltd	OIA: HYD-SVTAX-SC- AD1-020-17-18 dt.28.02.2018
E/WD/30522/2019 E/CROSS/30126/2018	E/30805/2017	CCCE, Visakhapatnam – I	S M S Pharmaceuticals Ltd	OIA: VIZ-EXCUS-001- APP-006-010-17-18 dt.18.04.2017
E/WD/30523/2019	E/23033/2014	CCCE, Visakhapatnam – II	KPR Fertilizers Ltd	OIA: 18/2014 dt.30.06.2014
ST/WD/30526/2019	ST/20559/2014	-do-	Jyothi Erectors	OIA: 45/2013 dt.10.12.2013
ST/WD/30530/2019	ST/562/2011	CCT, Visakhapatnam – GST	Power Control	OIA: 34/2010 dt.19.11.2010
ST/WD/30538/2019	ST/30106/2018	CCT, Hyderabad – GST	Telangana and Andhra Plastic Manufacturer Association	OIA: HYD-SVTAX-HYC- APP-034-17-18-APP-I dt.18.10.2017
ST/WD/30549/2019	ST/30415/2018	-do-	The Hyderabad Gymkhana	OIA: HYD-SVTAX-HYC- APP-082-17-18-APP-I dt.22.12.2017
ST/WD/30554/2019	ST/22535/2014	CCT, Visakhapatnam – GST	Ultra Dimentions	OIA: VIZ-STX-001- COM-032-2014 dt.18.03.2014
ST/WD/30555/2019	ST/21630/2014	CCT, Guntur – GST	M Venkata Subbaiah	OIA: 23/2014 dt.21.02.2014
ST/WD/30556/2019 ST/CROSS/30485/2017	ST/30651/2017	CCCE & ST, Guntur	T Koteswara Rao	OIA: GUN-EXCUS-000- APP-144-16-17 dt.23.12.2016
ST/WD/30558/2019	ST/31028/2017	CCT, Guntur – GST	Mahatma Gandhi Cloth Market Committee	OIA: VIZ-EXCUS-003- APP-001-17-18 dt.21.04.2017
E/WD/30558/2019	E/31023/2017	-do-	Asian Peroxide Ltd	OIA: VIZ-XCUS-003- APP-008-17-18 dt.27.04.2017
E/WD/30559/2019	E/30103/2016	CCCE, Guntur	Padmaja Laboratories Pvt Ltd	OIA: GUN-EXCUS-000- APP-135-15-16 dt.27.11.2015
E/WD/30560/2019	E/30125/2016	-do-	-do-	OIA: GUN-EXCUS-000- APP-135-15-16 dt.27.11.2015
ST/WD/30589/2019	ST/30503/2019	CCT, Guntur – GST	Pragathi Competitive Study Centre	OIA: GUN-EXCUS-000- APP-143-18-19 dt.28.02.2019
ST/WD/30590/2019	ST/30504/2019	-do-	-do-	OIA: GUN-EXCUS-000- APP-143-18-19 dt.28.02.2019
ST/WD/30591/2019 ST/CROSS/30592/2019	ST/30505/2019	-do-	Jayalakshmi Fertilizers	OIA: GUN-EXCUS-000- APP-171-18-19 dt.30.03.2019

Appearance

None for the Assessee.

Smt B.V. Siva Naga Kumari, Authorized Representative for the Revenue.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)

HON'BLE MS. RACHNA GUPTA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31132-31150/2019

Date of Hearing: 22.11.2019

Date of Decision: 22.11.2019

[Order per: BENCH]

1. Revenue seeks to withdraw these appeals on monetary limits as per the new litigation policy. Applications for withdrawal are allowed and the appeals are dismissed as withdrawn.

(Dictated and pronounced in open court)

**(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

**(RACHNA GUPTA)
MEMBER (JUDICIAL)**

Veda